

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-1/2006/12418/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Hazarika,
District and Sessions Judge,
Dhemaji.

Dated Guwahati the rd 22 December, 2023.

Sub: **Civil vacation with Casual Leave.**

Ref:- Your letter No. DJDH/4272/2023 dtd. 19.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 22.12.2023** and permission to avail the **Winter vacation from 23.12.2023 to 31.12.2023, alongwith station leave permission, from the morning of 22.12.2023 till the morning of 02.01.2024**, as prayed for. Further, your earlier application is treated as cancelled.

The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-1/2006/12419-12420/A dated , 22-12-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-120/2001/12421/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jogeswar Borah,
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the 22nd December, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. MACT(S) 1045, dtd. 19.12.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 20.12.2023**, has been granted. The District & Sessions Judge, Sonitpur and in his absence the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-120/2001/12422-12423/A, dated, 22-12-23
Copy to:

1. The District & Sessions Judge, Sonitpur.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)